## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 193/(MAH)/2017 M.A. No. 259/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES:

Kirloskar Industries Ltd & Ors.

V/s.

Kirloskar Brothers Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE SR. LOUNSEL MR. DINYAR 1. COUNSEL MR. GAUTAM ANKHAD MS. TRISHA SARKAR : 16 DSR LEGAL

2. Counsel Ashish Kamat Advocate Manik Joshi Advocate Ayush Agarwal Advocate Mantul Bappan 1/6 Compard Bayley 96

For the Respondents.

ORDER MA 259/2017 IN CP No. 193/ 241,242/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.2.2018

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)